परिवहन मंत्री (श्री राज बहादुर)

(क) = 9 = 9७ जिन में से 9२,883 पा गणित जाति के हैं।

- (ख) जी हां।
- (ग) पांच ।

UTHE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) 81,817 out of which 12.993 are members of Scheduled Castes.

(b) Yes;

83

(c) Five.]

CRASH PROGRAMME FOR SELECTED AREAS

- 21. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Central Government have chalked out a 'crash programme for selected areas';
- (b) if so, the main features of the programme; and
- (c) how the programme would he implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) to (c) In the context of the current price situation and the need to secure a rapid increase in the production of subsidiary foods like fruits, vegetables, milk, meat, eggs and fish, it was decided to take up Special Development Programmes (also referred to as Crash Programmes) which are quick maturing and would increase supplies at places with marketing facilities. Tb_e schemes under the programme mainly relate to provision of godowns for the storage of fertilisers, etc. in the intensive agricultural utilisation of urban intensification of fruit and vegetable production around 40 cities, promotion of fruit cultivation for export purposes,

1 []English translation.

intensive cattle development programme, slaughter houses, intensive development of poultry, piggery and sheep and development of fisheries, including the provision of harbour facilities, approach roads, development of cold storages and processing facilities, arrangement for refrigerated transport, etc. The schemes would be implemented by the States, as centrally sponsored schemes and the entirt cost in the remaining two years of the Third Plan would be met by the Central Government by way of loans and grants. Most of the States have sent their schemes and they are being sane, tioned.

IMPROPER USE OF PROVIDENT FUND SCHEME FUNDS BY EMPLOYERS

- 22. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of SOCIAL SECURITY be pleased to state:
- (a) whether Government have received any complaints regarding improper use by the employers of the 'funds under the Provident Fund Scheme; and
- (b) if so, whether Government have taken any steps to prevent such improper uste?

THE MINISTER OF LAW AND SOCIAL SECURITY (SHRI A. K. SEN): (a) Yes. In several cases.

(b) Yes. Action is taken for recovery of the provident fund money as arrears of land revenue under the Employees' Provident Funds Act, 1952. Prosecutions are also launched and damages upto 25 per cent of arrears are realised.

COMMITTEE ON DELHI MILK SCHEME

- 23. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Committee appointed to go into the working of the Delhi Milk Scheme has submitted its report; and

(b) if so_ the action taken by Government on the report?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) and (b). The Team of experts appointed to look into the working of the Delhi Milk Scheme made Some interim recommendations pending submission of its final report. The action taken •n the interim report so far is as under:

- (i) As a first step towards the greater utilisation of co-opv.-ratives, the Chilling Centre at Kithore, District Meerut has been leased out to th« Uttar Pradesh Co-operative-Dairy Federation, which wil be responsible for collection of milk from the surrounding area, chilling it and supplying to the Delhi Milk Schema.
- (ii) Arrangements have been made to ensure raw milk purchased and pasteurise 1 milk released for sale conform to certain rigid standards in quality.
- (iii) The manufacture of flavoured milk has been discontinued.
- (ir) Necessary foreign exchange has been sanctioned and speedy arrangements made for the purchase of spare parts >f dairy machinery.
- (v) An intensive drive for improving the sanitary conditions of the plant has been initiated.
- (vi) A specialist firm dealing in insecticides has been engagid for undertaking operations for the eradication of flies, mosquitoes, etc. at regular interval*.
- (vii) Steps have been taken for the proper maintenance and repairs of the dairy factory and ancillary buildings!

2. The final report has been received on the 5th September and is under consideration.

FLY IN MILK BOTTLE

- 24. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether a fly was found in a milkbottle supplied by the Delhi Milk Scheme on the 3rd August, 1963; and
- (b) if so, whether any enquiry has been held to find out how the fly got into the bottle?

THE DEPUTY MINISTER *m* THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) No such incident took place on the 3rd August, 1963 but a complaint about fly having been found in a milk bottle on 22nd July, 1964 was received.

(b) The question of holding any enquiry about any such incident of 3rd August. 1963 does not, therefore, arise.

RESEARCH WORK ON SUGAR-CANE AND SUGAR

- 25. SHRI M. RUTHNASWAMY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government maintain any research laboratories for the discovery of improvements in sugar-cane production and sugar manufacture;
 - (b) if so, their number and location;
- (c) whether and to what extent the results of such researches have contributed to greater productivity of sugar-cane plantation and in the manufacture of sugar; and
- (d) whether all sugar-cane planta tions and sugar factories have made use of the results of such researches?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir.